



\$~23 (05.02.2025)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 3844/2019 & CM Appl.17517/2019**

**INDIAN CAPTIVE POWER PRODUCERS ASSOCIATION
(ICPPA)**

.....Petitioner

Through: Mr. Angad Baxi, Adv.

versus

UNION OF INDIA AND ANR.

.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.
Sunil, Adv. for UOI.

Mr. Vaibhav Agnihotri and Mr.
Sachin Sharma, Advs. for Coal India.

CORAM:

HON'BLE MS. JUSTICE TARA VITASTA GANJU

ORDER

06.02.2025

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1. In view of Notification No.04/IG-4/Gen1.-I/DHC dated 31.01.2025, this Court is hearing matters of 05.02.2025 and 06.02.2025 today. Thus, the matter could not be taken up for hearing.

2. List on 28.04.2025.

TARA VITASTA GANJU, J

FEBRUARY 6, 2025/r

Click here to check corrigendum, if any